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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/590/(IB)/2017
NAME OF THE PETITIONER(S) : EOC POLYMERS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : D.C. MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. V. PRASHANTH KIRAN

Counsel for Applicant

V. Anantha

ORDER

Counsel for applicant present and made his submissions. Order is reserved.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc